

(c) the reasons thereof ?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan) (a) 26.

(b) 17. as per details given below:—

| Terminal points | Route] No. |
|-----------------------------|---------------------------------|
| Fountain | 16, 16A, 19, 11, 20, 23, and 1. |
| Indra Nagar | 1 |
| C.O.D. Cantt. | 3 |
| Kamla Nagar | 4 |
| Tis Hazari | 5 |
| Ramesh Nagar | 13 |
| Vinay Nagar Depot | 8 |
| Radio Colony | 9 |
| Shakti Nagar | 9-A |
| Shahdara Border | 11-A |
| Pussa Institute | 26, 13 |
| Moti Bagh | 14 |
| Najafgarh | 16 |
| Mehrauli | 17 |
| Okhla | 18 |
| Krishan Nagar | 20 |
| Camp Cinema | 25 |

(c) The construction of bus queue shelters is being undertaken according to a phased programme. The progress of work in certain cases has been affected mainly due to difficulty in obtaining land from the local bodies concerned.

Mixed Trains on Northern Railway

246. Shri Ram Krishna : Will the Minister of Railways be pleased to state:

(a) whether it is a fact that many mixed trains run over ex-Bikaner State Railway portion of Northern Railway;

(b) if so, whether Government propose to abolish these trains; and

(c) if not, the reasons thereof?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan) : (a) Out of the 64 trains running on the Bikaner Division of the Northern Railway 34 are mixed trains and 30 passenger carrying trains.

(b) and (c). The Railway Administrations have already been advised to minimise the running of mixed trains on sections where the traffic warrants the running of passenger and goods trains separately, consistent, of course, with the availability of rolling stock, power and line capacity

Overaged Wagons

247. Shri Feroze Gandhi : Will the Minister of Railways be pleased to state:

(a) the principles underlying the declaration of a wagon as overaged;

(b) whether any records of mileage of wagons are kept and are they taken into consideration when a wagon is declared overaged; and

(c) whether overaged wagons are sent or periodical overhauls earlier than those which are not overaged?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan)

(a) A wagon is considered 'overaged' when it is more than 40 years old. This is based upon experience.

(b) No.

(c) No.

Punctuality of Trains

248. Shri Feroze Gandhi : Will the Minister of Railways be pleased to state the punctuality percentage of mail and important through trains on B.G. and M.G. separately during 1955-56. ?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan) : Broad gauge 70.8%
Metre gauge 60.4%

Indian Agricultural Research Institute

249. Shri Achalu : Will the Minister of Food and Agriculture be pleased to state what has been the average number of workers employed in the Indian Agricultural Research Institute in Delhi on daily wage basis every month in the years 1954, 1955 and 1956 ?

The Minister of Food and Agriculture (Shri A.P. Jain) : A statement is attached. [See Appendix II, annexure No. 52].

Indian Agricultural Research Institute

250. Shri Achalu : Will the Minister of Food and Agriculture be pleased to state :

(a) the number of monthlymen employed in the Indian Agricultural Research Institute according to each station who have been confirmed as permanent;

(b) whether there is any proposal to confirm more monthymen as permanent; and

(c) if so, how many ?

The Minister of Food and Agriculture (Shri A.P. Jain): (a) Nil.

(b) No.

(c) Does not arise.

Indian Agricultural Research Institute

25x. Shri Achalu : Will the Minister of Food and Agriculture be pleased to state :

(a) the names of the Unions and Associations of the employees of the Indian Agricultural Research Institute;

(b) what is the membership of each one of them; and

(c) which of these organisations have been recognised ?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b).

| Name of Unions and Association | Total No. of membership |
|--|-------------------------|
| 1. Gazetted Scientific Staff Association I.A.R.I. | 60 |
| 2. Non-Gazetted Scientific Staff Association, I.A.R.I. | 99 |
| 3. Pusa Agricultural Research Society I.A.R.I. | 150 |
| 4. Ministerial Staff Association, I.A.R.I. | 156 |
| 5. The Engineering Workers Staff Association | 70 |

(c) Serial Nos. 1 to 4 above.

Indian Agricultural Research Institute

25z. Shri Achalu : Will the Minister of Food and Agriculture be pleased to state the number of workers on daily wage basis as on 31st August, 1956 in the Indian Agricultural Research Institute sub-stations outside Delhi ?

The Minister of Food and Agriculture (Shri A. P. Jain): 224.

Indian Agricultural Research Institute

253. Shri Achalu : Will the Minister of Food and Agriculture be pleased to state whether there is any system of Contributory Provident Fund for the monthymen in the Indian Agricultural Research Institute ?

The Minister of Food and Agriculture (Shri A. P. Jain): No.

Indian Agricultural Research Institute

254. Shri Achalu : Will the Minister of Food and Agriculture be pleased to state :

(a) whether the monthymen in the Indian Agricultural Research Institute are entitled to any leave; and

(b) if so, what kind of leave and how much in a year ?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) Casual leave for 10 days.

Indian Agricultural Research Institute

255. Shri Achalu : Will the Minister of Food and Agriculture be pleased to state :

(a) whether there are any proposals to construct additional quarters for monthymen employed in the Indian Agricultural Research Institute who have not been allotted any quarters;

(b) whether house rent allowance is being paid to those monthymen who have not been provided with Government accommodation; and

(c) if not, the reason, therefor ?

The Minister of Food and Agriculture (Shri A. P. Jain) (a) Yes.

(b) No.

(c) They are not entitled to any House Rent allowance since they are not on the regular establishment of the Institute. They are paid from contingencies provision in the budget of Indian Agricultural Research Institute.